

Annexure – 7

Name of the corporate debtor: Premier Limited; Date of commencement of CIRP: 29-01-2021; List of creditors as on: 27.01.2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Central Tax, Division-I (Talegaon), Pune-I Commissionerate	Govt of Pune	NA	23.02.2021	1,84,66,632.00	1,84,66,632.00	Central & service Tax	Nil	Nil	No	Nil	Nil	Nil	-	-	-
2	Employee's State Insurance Corporation	Sub Regional office Pune	NA	16.02.2021	9,15,077.00	9,15,077.00	Contribution Amount	Nil	Nil	No	Nil	Nil	Nil	-	-	-
3	Maharashtra State Electricity Distribution Co. Ltd	Govt of Maharashtra	U40109MH20055GC153645	13.07.2021	71,30,820.00	71,30,820.00	Arrears of Energy Bills	Nil	Nil	No	Nil	Nil	Nil	-	-	-
4	Central Board of Trustee (EPFO) (Premier Ltd is debtor and principal employer of in r/o Global Managemnet Services	Govt of Maharashtra	NA	26.03.2021	2,40,991.00	-	PF pension contribution u/s 6 of EPF & MP Act 1952	Nil	Nil	No	Nil	Nil	Nil	2,40,991.00	-	As the Contractor is having a Independent code Number, Principal Employer shall not be Liable

5	Central Board of Trustee (EPFO) (Premier Ltd is debtor and principal employer of in r/o Logical Security pvt Ltd and M/s Logical workforce Ltd	Govt of Maharashtra	NA	30.07.2021	20,63,537.00	-	PF pension contribution u/s 6 of EPF & MP Act 1952	Nil	Nil	No	Nil	Nil	Nil	20,63,537.00	-	As the Contractor is having a Independent code Number, Principal Employer shall not be Liable for the same.
6	EPFO (7A order) Global Managemnet Services	Govt of Maharashtra	NA	30.07.2021	65,91,779.00	-	PF pension contribution u/s 6 of EPF & MP Act 1952	Nil	Nil	No	Nil	Nil	Nil	65,91,779.00	-	As the Contractor is having a Independent code Number, Principal Employer shall not be Liable for the same.
7	Department of sales Tax	Govt of Maharashtra	NA	27.08.2021	75,14,77,044.00	75,14,77,044.00	Unpaid sales tax dues	Nil	Nil	No	Nil	Nil	Nil	-	-	As per the books of account no amount is pending, however verification process is going on
7	Total				78,68,85,880.00	77,79,89,573.00								88,96,307.00		